

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2019/ 184

Date: 21/05/19

Upon selection in the recruitment of Legal Researcher for deputing with Hon'ble Mr. Justice Vijay Bishnoi, vide letter no. 912 dated 03.05.2019, Mr. Navneet Bohra was offered contractual engagement as Legal Researcher to join his duties within seven days from the receipt of offer letter.

The above letter was delivered to him on same date i.e. 03.05.2019 but he failed to join his duties as Legal Researcher in stipulated time.

Therefore, candidature of Mr. Navneet Bohra for engaging him as Legal Researcher, is hereby cancelled with immediate effect.

By Order

21.5.19

REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)05/2018/ 1047

Date: 21/05/19

Copy to:-

1. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Vijay Bishnoi

21.5.19

REGISTRAR (ADMN.)

Copy also forwarded to the followings for information and necessary action:-

1. Registrar (Admn./Class./Exam.), Rajasthan High Court, Jodhpur.
2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with direction to upload the same on official website.
3. Notice Board, Rajasthan High Court, Jodhpur.
4. Concerned for information.

21.5.19

REGISTRAR (ADMN.)